

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-II

Item No. 214
(IB)- 35(ND)/17
I.A/2343/2020, I.A/2774/2020

IN THE MATTER OF:

M/s. Helpline Hospitality Pvt.Ltd.

... Applicant/Petitioner

Under Section: 9 of IBC, 2016

Order delivered on 17.08.2020

CORAM:

**SHRI. CH. MOHD.SHARIEF TARIQ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Liquidator : Mr. Sameer Rastogi, Adv.

ORDER

IA 2343 of 2020 : This is an application for extension of the Liquidation period. The Liquidator informed that the time line permitted for Liquidation has expired on 10.04.2020. Through the IA, he has sought extension of the Liquidation period till 10.10.2020, which is agreed to. The IA is allowed.

IA 2774/2020 : pertains to the 11th status report, which is taken on record with just exceptions. The IA is closed.

The Liquidator has mentioned that the IA 266/2020, which was heard by the earlier Bench but one of the Member Ms Ina Malhotra has superannuated without pronouncement of the order. Hence, the IA 266/2020 needs to be relisted and re-heard.

The Registry is directed to list the IA 266/2020 on 11th September 2020.



**(L. N. GUPTA)
MEMBER (T)**



**(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)**